

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2961

ANSWERED ON:13.03.2015

CEASEFIRE VIOLATIONS BY PAKISTAN

Deo Shri Arka Keshari;George Shri (Adv.) Joice;Jadhav Shri Sanjay Haribhau;Joshi Shri Pralhad Venkatesh;Manjhi Shri Hari;Meinya Dr. Thokchom;Thomas Prof. Kuruppassery Varkey

Will the Minister of DEFENCE be pleased to state:

- (a) whether ceasefire violations and cross border firing and infiltration from Pakistan in the border areas and line of control has increased in recent times;
- (b) if so, the details of the number of families affected, soldiers died and property damaged as a result thereof during the last two-three and the current year; State-wise including Rajasthan and Jammu and Kashmir;
- (c) the details of compensation paid and efforts made for rehabilitation of the affected families;
- (d) whether the Government has taken up the matter with Pakistan and if so, the details and outcome thereof; and
- (e) the other steps being taken to strengthen the security of border areas and deal with such situations?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) The details of ceasefire violations during the past two years and the current year are as under:-

Year	Along the Line of Control (LC) and International Border (IB) under operational control of Army	IB under Operational Control of BSF
2013	199	148
2014	153	430
2015	05	156

(upto 28th February)

No cross border firing in Rajasthan has been reported. As per assessment, there has not been any increase in infiltration from Pakistan during 2014 in comparison to 2013.

(b) & (c): The affected families are identified and loss of property is assessed by the concerned State Government. As reported, during the last three years (2012-2014) and the current year, 193 houses were fully or partially damaged in Jammu & Kashmir.

The details of soldiers martyred during last three years are as follows:-

Year	Army personnel	BSF personnel	Total
2012	03	02	05
2013	10	02	12
2014	04	04	08

Ex-gratia relief to the affected families is paid by the concerned State Government. The affected families are temporarily shifted to safer places and provided with accommodation with basic amenities along with medical aid by the respective State Governments concerned.

(d) All violations of ceasefire are taken up with Pakistan military authorities at the appropriate level through the established mechanism of hotlines, flag meetings as well as weekly talks between the Directorate Generals of Military Operations of the two countries. BSF, too, holds talks at various levels with its counterpart viz. Pakistan Rangers.

Diplomatically, India has repeatedly emphasised, including at the highest level, the need for Pakistan to uphold the sanctity of the Line of Control (LC) and abide by the ceasefire commitment of 2003 along the International Border and LC.

(e) Government regularly reviews the threat perception to secure our borders and protect national interests. Appropriate measures are

taken from time to time to maintain / upgrade the countrys defence preparedness along the border to safeguard the sovereignty, territorial integrity and security of India. Further the areas along the borders are kept under surveillance by regular patrolling by troops and other aerial, optronic and electronic means.